

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(11)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/123/2016  
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others  
NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. THIRYAMBAR KANNAN	Counsel for Respondents	
2. B. Dharmaraj	U. S. N. T.	

ORDER

Counsel for both the parties present and prayed for time to make final submissions. At request, time is enlarged. Put up on **04.09.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)